

(c) whether Government propose to institute a judicial enquiry into these allegations; if not, the reasons, therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS) (SHRI K. C. PANT): (a) and (b) No such complaint relating to Naxalites in Nadia district has come to notice. Such complaints have, however, been received relating to Calcutta and other places in West Bengal. The complaints allege that deaths of Naxalites in police custody have been caused by the police or that suspected Naxalites have been shot dead with just provocation and shown as having been killed in police encounters.

(c) All specific complaints are inquired into by the State Government and action, where necessary, taken against those found at fault. Government has also announced in the House the decision to appoint a Commission under the Commission of Inquiry Act to inquire into the discovery of 8 dead bodies under mysterious circumstances in Barasat area. It is not, however, considered necessary to institute, a general judicial inquiry into these allegations.

IMPORT OF CLOVES FROM ZANZIBAR

622. DR. BFAI MAHAVIR: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether it is a fact that the State Trading Corporation proposes to import clove from Zanzibar of the value of nearly Rs. 30 lacs;

(b) if so, whether it is a fact that the State Trading Corporation has decided to sell it in "convenient lots" of the value of not less than Rs. 6 lacs each; and

(c) if so, why such preference is being shown for big business units?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK): (a) The State Trading Corporation has been granted a licence for import of cloves valued at Rs. 30 lakhs.

(b) and (c) No, Sir.

PURCHASE OF CRUDE FROM IRAQ

623. SHRI K. L. N. PRASAD: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether it is a fact that Iraq has urged India to buy crude from that country;

(b) if so, whether a delegation from India visited Baghdad for further talks both in respect of collaboration for the development of crude reserves as well as for the purchase of sulphur supplied from Iraq;

(c) if so, what is the outcome of the talks;

(d) whether any final agreement has been reached; and

(e) if so, the details of the agreement?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA): (a) Yes, Sir.

(b) No, Sir. Sulphur and crude are likely to be available for export from Iraq only from 1972 onwards.

(c) to (e) Do not arise.

624. [Transferred to the 14th December, 1970.]

UNEQUAL POWER DEVELOPMENT IN SOME PARTS OF STATES

625. SHRI SURAJ PRASAD: SHRI BHOLA PRASAD:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that there